

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court No-II**

**Item 39**

**CP No. 12/Chd/Hry/2023**

**Under Section 213(b)(i), CA 2013**

**In the matter of:**

Simanata Bhowal & Ors.

...Petitioners

Vs

M3M India Pvt. Ltd.

...Respondent

Due to paucity of time, the matter could not be taken up today, hence adjourned  
to 08.12.2023.

Sd/-

**Court Officer**

October 30, 2023  
*Mukta*